NAME OF CORPOATE DEBTOR: M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP: 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON: 8TH AUGUST, 2025

## LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

	ON.8	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED										
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE	CONTINGENT A	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
	1	NATIONAL ASSET RECONSTRUCTION COMPNAY LIMITED (Acting in its capacity as Trustee of NARCL Trust-0022 through its Power of Attorney holder, India Debt Resolution Company Limited)	08.04.2025	44,97,90,79,712	44,97,80,94,074	SECURED FINANCIAL CREDITOR (ASSIGNEE)	YES	NO	NO	100.00%	-	-	9,85,638	-	The claim is provisionally admitted for Rs. 4497,80,94,074/- after adjusting excess interest amount for a sum of Rs. 9,85,638/
TOTAL			44,97,90,79,712	44,97,80,94,074					100.00%	-	~	9,85,638	~		

CMA Sandeep Goel Interim Resolution Professional M/s Bareilly Highways Project Limited (Under CIRP)

Date: 8th August, 2025 Place: New Delhi